

(9)

Central Administrative Tribunal  
Principal Bench

O.A. No. 1788 of 2000

New Delhi, dated this the 5th February, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Amit Kumar Jaiswal,  
S/o Shri L.C. Jaiswal,  
House No. 8, Officers Rest House,  
State Entry Road,  
New Delhi-110055. .... Applicant  
(By Advocate: Shri B.L. Madhok proxy  
counsel for Shri B.S. Maine)  
Versus

Union of India through  
1. The Secretary,  
Railway Board.  
Rail Bhawan,  
New Delhi-110001.

2. The General Manager (P)  
North Eastern Railway,  
Gorakhpur.

3. The Principal,  
Sr. Secondary School,  
North Eastern Railway,  
Gorakhpur.

4. The Education Officer (Vocational),  
C.B.S.E.,  
New Delhi. .... Respondents

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Madhok prays for permission to withdraw the O.A. with permission to file a fresh O.A. on subsequent date. Permission is granted. The O.A. is dismissed as withdrawn with liberty granted to file fresh O.A. on subsequent date in accordance with law if so advised.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)  
/GK/

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)